

ITEM NO.113

REGISTRAR COURT. 1

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 13277/2023

KULDEEP SINGH

Petitioner(s)

VERSUS

THE STATE OF PUNJAB & ORS.

Respondent(s)

IA No. 212357/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 212358/2023 - EXEMPTION FROM FILING O.T.)

Date : 12-07-2024 These matters were called on for hearing today.

For Petitioner(s)

Miss Aanchal Jain, AOR
Mr. Karan Dewan, Adv.

For Respondent(s)

Mr. Karan Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has filed counter affidavit.

Service is complete on respondent nos. 2 and 3 but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ